



\$~16

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ O.M.P. (COMM) 251/2023 & I.A. 12941/2023
NAGARJUNA FERTILIZERS AND CHEMICALS
LTD

..... Petitioner

Through: Mr. Sudhir Nandrajog, Sr.
Advocate with Mr. Akshay
Makhija, Sr. Advocate, Mr.
Divyam Agarwal, Ms. Priya and
Mr. Savyasachi Rawat, Advocates.

versus

GAIL INDIA LTD

..... Respondent

Through: Mr. Sacchin Puri, Sr. Advocate
with Mr. Rajat Gava, Mr. Vaibhav
Joshi, Ms. Ashna Bhola, Ms.
Anjali Gupta, Ms. Tina Iqbal, Mr.
Paras Anand, Ms. Shagun Lal and
Mr. Bobby Sanjay Sharma,
Advocates.

CORAM:
HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER

% **07.05.2024**

List on 14.08.2024.

Learned counsel for the respondent may file their written
submissions at least one week before the next date of hearing.

PRATEEK JALAN, J

MAY 7, 2024
SS/